

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
OM SHREE GANESH CONTAINERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Om Shree Ganesh Containers Private Limited
2.	Date of incorporation of corporate debtor	7 th May, 2007
3.	Authority under which corporate debtor is incorporated / registered	RoC- Mumbai
4.	Corporate Identity No. of corporate debtor	U74900MH2007PTC170632
5.	Address of the registered office and principal office (if any) of corporate debtor	Office 1202, Plot No. 39/2 Sector 30A, Vashi Navi Mumbai Mumbai City MH 400705
6.	Insolvency commencement date in respect of corporate debtor	5 th December, 2023
7.	Estimated date of closure of insolvency resolution process	2 nd June, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Neha Jain Nemani IBBI/IPA-001/IP-P-02465/2021-2022/13927
9.	Address and e-mail of the interim resolution professional, as registered with the Board	2404-B, Parthenon Building, JP Road, 4 Bungalows, Andheri West, Mumbai City, Maharashtra - 400053 Email: nehavkjain@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai - 400053. Email: cirp.omshreeganesh@gmail.com
11.	Last date for submission of claims	19 th December, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Om Shree Ganesh Containers Private Limited** on 5th December, 2023.

The creditors of **Om Shree Ganesh Containers Private Limited**, are hereby called upon to submit their claims with proof on or before **19th December, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 6th December, 2023
Place: Mumbai

Neha Jain Nemani
Interim Resolution Professional
Om Shree Ganesh Containers Private Limited